COURT	DISTRICT		OURT CASE TYPE	CASE COUNT
		N). 	(NO. OF CASE RANDOMLY ALLOCATED)
TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN 78 DISTRICT JUDGE (COMMERCIAL COURT)-01	4 CS (COMM)	7
			OMP (I) COMM	15
			MISC. DJ	2
			EXECUTION (COMM)	6
TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT/8 JUDGE (COMMERCIAL COURT)-02	5 CS (COMM)	9
			OMP (I) (COMM)	9
			EXECUTION	6
TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA,78 DISTRICT JUDGE, COMMERCIAL COURT-03	6 CS (COMM)	5
			OMP (I) COMM	13
			OMP (MISC. COMM)	2
			EXECUTION (COMM)	2
TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT78 JUDGE, COMMERCIAL COURT-04	7 RECOVERY	10
			MISC.	2
			EXECUTION	4
			OMP (I) (COMM)	12
TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE78 (COMMERCIAL COURT)-05	8 CS (COMM)	3
			MISC. DJ	1
			EXECUTION	6
			OMP (I) (COMM)	9
TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS 78 HAZRI COURT CENTRAL DELHI	9 CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	N 21
TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CS(COMM) +COUNTER CLAIM	1 4

ı	I	İ	1	OMP(I) COMM + OMP(COMM)	12
				EXECUTION	2
					_
				MISC. DJ	2
				MISC. Di	2
8	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR MALHOTRA, CENTRA	CS (COMM)	
8	IIS IIAZARI COURT	CENTRAL	DISTRICT JUDGE, COMMERCIALL COURT	CS (COMM)	7
				EXECUTION	5
					Ü
				OMP (I) (COMM)	14
				MISC. DJ	4
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, CENTRA COMMERCIAL COURT-09	CS (COMM)	8
				EXECUTION (COMM)	5
				OMP (I) (COMM)	15
				MIS DJ	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, CENTRA COMMERCIAL COURT	CIVIL	1
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, CENTRA COMMERCIAL COURT	TOTAL CASES E-FILED IN THE MONTH AND RBT	15
	THE WAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, CENTRA	(ga(ga)))	
12	TIS HAZARI COURT		COMMERCIAL COURT	CS(COMM) 5	
				OMP(I)COMM 10	5
				EXECUTION (COMM 3	
				MISC DJ 1	
				EX COMM AWARD BY ARBI COMM	
				COMM	
				CONTEMPT PETITION 1	
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, CENTRA COMMERCIAL COURT	CS(COMM) + COUNTER CLAIM	4
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					OMP(I) COMM	12
					UTION / EX. AWARD BY ARBITI	3
					MISC. DJ + MISC EX	1
					OMP (COMM)	0
TOTAL						202
14	TIS HAZARI COURT	WEST	CH ACHITOCH KIMAD DICTRICT	790	lcs	17
14	IIS IIAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	/69	C.S	17
					OMP (I)	59
					EXECUTION	4
					M-EX	1
					W-EA	L C
					EX ARB COMM	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL	790	CS COMM	3
			COURT)-02			
					IPR CASES	NIL
					OMP (I) COMM	5
					OMP COMM	NIL
					EVECTOR ON IN	
					EXECUTION COMM	8
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	10
					OPM(I)/ARBITRATION/MISC COMM	69
					COMM	
					MISC DJ	1
					COUNTER CLAIM	o
]	
					EVECUTION	10
					EXECUTION	10
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	5
					EXECUTION (COMM)	3
					OMP (COMM)	o

					OMP (I) (COMM)	56
18			SH. AJAY GUPTA, DISTRICT JUDGEWES (COMMERCIAL COURT)	ST	CS (COMM.)	12
			(COMMERCIAL COCKT)			
					EX (COMM)	9
					OMP(I)(COMM)	62
				com.	99(99)	
19			SH. NARESH KUMAR MALHOTRA, WES DISTRICT JUDGE (COMMERCIAL COURT)	ST	CS(COMM)	11
					OMP(I)(COMM)	61
					EXECUTION (COMM)	6
					EX. COMM AWARD	1
					MISC DJ/ CIV DJ	1
					COUNTER-CLAIM	1
TOTAL						416
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA,4 DISTRICT JUDGE (COMMERCIAL		CS(COMM)	29
			DISTRICT JUDGE (COMMERCIAL COURT)-01		TRADE MARK	4
					TRIDE BERK	7
					ARBITRATION U/S 9	1
					ARBITRATRATION U/S 34	9
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	14
21			SH. BHUPESH KUMAR, DISTRICT 24 JUDGE (COMMERCIAL COURT)		CS (COMM)	23
						14
					OMP (COMM)	3
					OMP (I) (COMM)	16
					MISC. DJ	1
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	7
					EXECUTION PETITION	9
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	8
•	•	•	. '			

					COUNTER CLAIM	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	2
TOTAL						148
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	2
					OMP COMM.	1
					EX. COMM. AWARD	2
				-	OMP (I) COMM.	159
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	20
				503	EX. COMM.	2
					OMP COMM.	2
					EX. COMM. AWARD	2
					OMP (I) COMM.	184
25			SH. SANDEEP YADAV	614	CS (COMM)	8
					EX. COMM.	3
					EX. COMM. (AWARD)	3
					OMP (I) COMM.	147
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	2
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	26
		<u> </u>				

2 7			SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAI COURT)		CS (COMM)	12
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	189
					ARB. A. COMM.	1
TOTAL						783
20	EAVET COURT	COLUMN FACT	CH LAL CINCH DICEPLOT HIDGE	T	COMMEDCIAL	10
28	SAKET COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	13
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	15
30	SAKET COURT		SH. VRINDA KUMARI	20	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILIATION ACT & EXECUTION PETITION	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	COMMERCIAL SUIT, ARBITRATION PETITION & EXECUTION PETITION	13
32	SAKET COURT		MS. NEELAM SINGH	22	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILIATION ACT & EXECUTION PETITION	14
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	COMMERCIAL SUIT, PETITION U/S. 34 OF ARBITRATION AND CONCILIATION ACT &	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL) 07SOUTH EAST DISTRICT,	30	EVECTION DETITION	-
35	SAKET COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-15 EX-07-,MISS DJ -0 OMP (COMM-5, CS DJ-0 (COM)-0, ARBA-0, RTI -0	28
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	[209	CS(COMM-74)	13
					OMP(COMM)-73	0
					OMP (COMM)-78	0
					OMP (COMM)-75	1
3 7	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	8
	-				OMP(COMM-73)	3

	1 1	OMP (COMM)-78	0
TOTAL			22
8 KARKARDOOMA	NORTH-EAST SH. GORAKH NATH PANDEY, DIS JUDGE (COMMERCIAL)-01	STRICT74 CS (COMM)	10
		OMP (I) (COMM)	0
		OMP (COMM)	0
		MISC. DJ	3
		EXECUTION PETITON	7
FOTAL			20
69 KARKARDOOMA	SHAHDARA SH. SUDESH KUMAR, DIS JUDGE, COMMERCIAL COURT-0:	STRICT57 CS(COMM)	15
		EXECUTION	4
		MISC.DJ CASE	2
		OMP(COMM)	0
		RESTORED/RBT	1
10	MS. KIRAN BANSAL	56 CS(COMM)	11
		56 EX COMM	4
		OMP (I) COMM	1
		MISC DJ	2
ļi	SH. SANJAY SHARMA-II, DIS JUDGE, COMMERCIAL COURT	STRICT CS(COMM)	14
		EXECUTION	8
		MISC.DJ CASE	1
12	SH. PAWAN KUMAR MATT (COMM-04)	CO DJ CS(COMM)	5
		EX	2
TOTAL			70

43	ROHINI COURT	NORTH-WEST	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	40
			COCKI)		OMP	100
					MISC DJ	3
					EX	11
					COUNTER CLAIM/CONTEMP PETIION	1
44			SH.DEVENDER KUMAR JANGALA	759	CS(COMM)	30
					OMP(COMM.)/OMP (I)(COMM.)	58
					MISC DJ/RTI	6
					EX	18
TOTAL						267
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	42
					OMPI(COMM)& OMP (COMM)	16
					EXECUTION	20
					MISC. APPLICATION DJ	11
					REVIEW PET/ CONT.PET	o
46		NORTH	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	14
			BUDGE (COMMERCIAL)			
					OMBY(COMM)'S OMB (COMM)	
					OMPI(COMM)& OMP (COMM)	2
					EXECUTION	8

					MISC DJ	0
TOTAL						113
						0
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	22
					OMP (I) (COMM.)	81
					EX COMM AWARD	10
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	5
					OMP (I) (COMM.)	11
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	25
					OMP (I) (COMM.)	89
					EX COMM AWARD	6
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	26
					OMP (I) (COMM.)	88
					EX COMM AWARD	6
TOTAI	TOTAL					
			GRAND TOTAL			2155